

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007990/2020	PRASANNA BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SURADA /146 /2020 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000042/2020
2	BLAPL/0007991/2020	NEWTON NAIK VS STATE OF ODISHA	B.MOHANTY VS	MAHULPALI /78 /2020 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000390/2020
3	BLAPL/0007992/2020	NAGI @ NAGEN KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BANARAPAL /255 /2019 SPL.JUDGE,ANGUL(Anugul *) CT/0000012/2019
4	BLAPL/0007993/2020	SANTI BEHRA @ SANTILATA BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	ASTARANGA /12 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000639/2020
5	BLAPL/0007994/2020	BABAN @ KARTIKA MALLIK VS STATE OF ODISHA	KHIROD K. ROUT VS	RAJKANIKA /138 /2020 J.M.F.C,AUL(Kendrapara *) GR/0000236/2020
6	BLAPL/0007995/2020	BASANTA MAHAKUL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SAMAL /137 /2020 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) GR/0001050/2020
7	BLAPL/0007996/2020	MANISH KUMAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	POTTANGI /106 /2019 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000033/2019
8	BLAPL/0007997/2020	THODUPUNURI SRINIVAS VS STATE OF ODISHA	CHAKRAVARTY PRAKASH PANDURAYA VS	CHITRAKONDA /116 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) TR/0000127/2020
9	BLAPL/0007998/2020	HARIHARA SASMAL VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR SADAR /224 /2020 3RD ADDL.SESION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) GR/0001271/2020
10	BLAPL/0007999/2020	BALLAV KUA @ BABULU KUMAR KUA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KULABIRA /67 /2019 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0001073/2019
11	BLAPL/0008000/2020	BABLU SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /446 /2020 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0001563/2020

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12	BLAPL/0008001/2020	SABITA NAIK @ SABITRI NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /274 /2020 J.M.F.C.,ASKA(Ganjam) GR/0000873/2020
13	BLAPL/0008002/2020	BIJU BARIK VS STATE OF ODISHA	DAYANIDHI MISHRA VS	GONDIA /59 /2018 DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal) CT/0000140/2018
14	BLAPL/0008003/2020	TUKU @ SABANI SINGH @ SHIBANI SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BAISINGA /77 /2016 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000040/2016
15	BLAPL/0008004/2020	SUSHANTA KU. BINDHANI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BARIPADA TOWN /336 /2016 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000112/2016
16	BLAPL/0008005/2020	GOPAN BEHERA VS STATE OF ODISHA	BICHITRA NANDA SATAPATHY VS	PURUNAKOTE /50 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0001896/2020
17	BLAPL/0008006/2020	SURAJ KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /54 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000050/2020
18	BLAPL/0008007/2020	SUNIL KUMAR SETHY VS STATE OF ODISHA	AMUILYA RATNA PANDA VS	KHAJURIPADA /86 /2020 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI(Kandhamal) CT/0000346/2020
19	BLAPL/0008008/2020	DHANABHUJA PODH VS STATE OF ODISHA	S.K.DWIBEDI VS	BELPARA /93 /2020 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000386/2020
20	BLAPL/0008009/2020	MANORANJAN MALLICK VS STATE OF ODISHA	SOMANATH SATAPATHY VS	BIRIDI PS /153 /2020) //
21	BLAPL/0008010/2020	BANAMBAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /24 /2020) //
22	BLAPL/0008011/2020	ANIL BARAL VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BASELI SAHI PS /258 /2020) //
23	BLAPL/0008012/2020	JULA@MD.ENATULLA	S.ROUT	DHARMASALA /53 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008013/2020	PARAKHITA @ PARKHIT MUNDA	JULU KHANSAMA	JHARSUGUDA /400 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008014/2020	RAMAKANTA SUNANI	B.S.RAYAGURU	DHARAMGARH /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008015/2020	SANA JAGA @ JAGANNATH NAYAK	S.K.MOHANTY	BHANJANAGAR /540 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008016/2020	BABULA KHAN @ BABU	ANIRUDHA DAS	TENTULIKHUNTI /119 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008017/2020	SANGRAM NAYAK	AMULYA RATNA PANDA	TOMANDO /122 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008018/2020	KIRAN KUMAR SWAIN @ SILU	AMLAN SHAKTI PAUL	JATNI P.S. /296 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008019/2020	MANOJ KUMAR NAYAK @ MANOJ NAYAK	KRUSHNA CHANDRA RATH	TALABANIA /155 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008020/2020	BABULA DIGAL	B.P.CHHUALSINGH	G.UNDYAGIRI /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008021/2020	AKASH KUMAR	BINI MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
33	CMP/0000602/2020	SANTANU KUMAR DASH	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		MITRABHANU DASH		//
34	CMP/0000603/2020	SANDEEP RAY	PRASANTA KUMAR SAHOO	//
		VS	VS	()

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35	CMP/0000604/2020	ASTHA RAY BATAKRUSHNA LENKA VS	S.S.JENA VS	// // 0
36	CONTAC/0000006/2020	SECRETARY GENERAL ADMINSTRATION DEPTT. HEMANTA KUMAR BARIK VS	ADV. VS	// // 0
37	CONTC/0004786/2020	SATYABRATA SAHOO NARAYAN PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
38	CONTC/0004787/2020	SURENDRA KUMAR CHITRASEN BEHERA VS	ADV VS	// // 0
39	CONTC/0004788/2020	SASWATA MISHRA PRAMOD KU.PATRA VS	ADV VS	// // 0
40	CONTC/0004789/2020	SASWATA MISHRA PICHIKI SRINIVAS RAO VS	ADV VS	// // 0
41	CONTC/0004790/2020	PRAMOD KUMAR BEHERA BINAYAK SAHANI VS	ADV VS	// // 0
42	CONTC/0004791/2020	SANJIB CHOPRA KALAKAR KULAMANI SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
43	CONTC/0004792/2020	DR. VB NEGI DHANANJAY DAS VS	ADV VS	// // 0
44	CONTC/0004793/2020	ANITA KARWAL JAYANTI NAIK VS	PRASANTA KUMAR MISHRA VS	// // 0
45	CONTC/0004794/2020	DR.MONA SHARMA ASHOK KUMAR MAJHI VS	ADV VS	// // 0
		ABHAY, IPS		//

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46	CONTC/0004795/2020	SABITA PATRA VS SASWAT MISHRA	ADV VS	// 0 //
47	CONTC/0004796/2020	RAJENDRA PATRA VS DR.RAMESH U	ANUPAM DASH VS	// 0 //
48	CONTC/0004797/2020	M/S DEEP SUN HATCHERIES LTD. VS PRABHAT KUMAR KAR	S.P.SARANGI VS	// 0 //
49	CONTC/0004798/2020	WORKMEN,ORISSA TELECOM MICROWAVE MANUFACTURING VS LAXMIDHAR MOHAPATRA	ASIT KORTIYANGH VS	// 0 //
50	CONTC/0004799/2020	ANNAPURNA SWAIN VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
51	CONTC/0004800/2020	KAILASHNATH MANADHATA VS SATYABRATA SAHU	G.K.NANDA VS	// 0 //
52	CONTC/0004801/2020	MANORAMA DASH VS PRADIP KUMAR DASH	ADV VS	// 0 //
53	CONTC/0004802/2020	SURENDRA BHANJA VS SATYABRATA SAHOO	ADV. VS	// 0 //
54	CONTC/0004803/2020	TRAILOKYANATH PANIGRAHI VS DR.PARAG HARSHAD GAVALI	ADV. VS	// 0 //
55	CONTC/0004804/2020	DR. MALAY KUMAR PRADHAN VS DR. N.THIRUMALA NAIK	ADV VS	// 0 //
56	CONTC/0004805/2020	BISHESWAR BEHERA VS SATYABRATA SAHOO,SCHOOL AND MASS EDUCATION	ADV VS	// 0 //
57	CONTC/0004806/2020	SALILA BEHERA	ADV.	//

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		VS	VS	0
58	CONTC/0004807/2020	SATYABRATA SAHOO SURENDRA KUMAR BARIK	SATYAJIT SAMAL	//
		VS	VS	0
59	CONTC/0004808/2020	SATYABRATA SAHOO HEMANTA KUMAR BARIK	ADV.	//
		VS	VS	0
60	CONTC/0004809/2020	SATYABRATA SAHOO MANOJ KUMAR SAMAL	SATYAJIT SAMAL	//
		VS	VS	0
61	CONTC/0004810/2020	SATYABRATA SAHOO KRISHNA CHANDRA BUDHIA	SATYAJIT SAMAL	//
		VS	VS	0
62	CONTC/0004811/2020	SATYABRATA SAHOO RATNAKAR BISOYI	ADV	//
		VS	VS	0
63	CONTC/0004812/2020	SATYABRATA SAHOO JIBARDHAN RANA	ADV	//
		VS	VS	0
64	CONTC/0004813/2020	SATYABRATA SAHOO GARIVA BAGH	ADV	//
		VS	VS	0
65	CONTC/0004814/2020	SATYABRATA SAHOO ASHOK KUMAR BHOI	ADV	//
		VS	VS	0
66	CONTC/0004815/2020	SATYABRATA SAHOO PURNA CHANDRA SAHOO	ADV.	//
		VS	VS	0
67	CONTC/0004816/2020	SATYABRATA SAHOO LALITA MOHAN PATTANAYAK	ADV	//
		VS	VS	0
68	CONTC/0004817/2020	SATYABRATA SAHOO JAYANANDA MAJHI	ADV	//
		VS	VS	0

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69	CONTC/0004818/2020	VIR VIKRAM YADAV A. RAJAYYA REDDY VS	L.N.RAYATSINGH VS	// // ()
70	CONTC/0004819/2020	B. VENKATA KALAYAN SURESH KUMAR DEHURI VS	ADV VS	// // ()
71	CONTC/0004820/2020	BHABANI SANKAR CHAINI, COLLECTOR MINATI SAHOO VS	ADV VS	// // ()
72	CONTC/0004821/2020	KRUSHNA CHANDRA NAYAK SUDHAKAR GOUDA VS	ADV VS	// // ()
73	CONTR/0000063/2020	ANU GARG MATA NAYAK @ MATA PRADHAN VS	ADV VS	// //0 ()
74	CRLA/0000553/2020	UMA SHANKAR ABRAHAM @ ABHIRAM NAYAK VS	SMRUTI RANJAN MOHAPATRA VS	// MOHANA /118 /2019 ()
75	CRLA/0000554/2020	STATE OF ODISHA SANJAY KUMAR BEHERA VS	DEBASNAN DAS VS	// NARASINGHPUR /248 /2020 ()
76	CRLA/0000555/2020	STATE OF ODISHA GOVINDA PRADHAN VS	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /204 /2018 ()
77	CRLA/0000556/2020	STATE OF ODISHA GOVINDA PRADHAN VS	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /64 /2019 ()
78	CRLA/0000557/2020	STATE OF ODISHA GOVINDA PRADHAN VS	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /63 /2019 ()
79	CRLA/0000558/2020	STATE OF ODISHA GOVINDA PRADHAN VS	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /62 /2019 ()
		STATE OF ODISHA		//

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80	CRLLP/000027/2020	STATE OF ODISHA(VIG.) VS BRAJARAJ PATTNAIK	STANDING COUNCEL VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /14 /2004 () //
81	CRLMC/0001570/2020	SURESH CHANDRA PATI VS STATE OF ODISHA	A.K.MOHANTY VS	/ /0 () //
82	CRLMC/0001571/2020	MINATI MAJHI VS STATE OF ODISHA	JAGANNATH KAMILA VS	BALASORE TOWN /127 /2020 () //
83	CRLMC/0001572/2020	LINA NANDA SWAIN VS STATE OF ORISSA	ANUGRAHA NARAYAN SAMANTARAY VS	KUJANGA /291 /2019 () //
84	CRLMC/0001573/2020	DIPU MOHANTA@ RABINDRA MOHANTA VS STATE OF ODISHA	S.P.DASH VS	KEONJHAR SADAR /75 /2020 () //
85	CRLMC/0001574/2020	BISWAJIT PANDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	KUAKHIA /169 /2019 () //
86	CRLMC/0001575/2020	SITAKANTA RATH@SRIKANTA RATH VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
87	CRLMC/0001576/2020	URMILA @ UMA CHOUDHURY VS STATE OF ORISSA	JUGALA KISHORE PANDA VS	MALKANGIRI /74 /2020 () //
88	CRLMC/0001577/2020	SK KARIM VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
89	CRLMC/0001578/2020	HANOK NAYAK VS STATE OF ODISHA	B.S.TRIPATHY 1 VS	SUNDARGARH TOWN /147 /2020 () //
90	CRLMP/0001379/2020	SUMATI SAHU VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	BANSADA /137 /2020 () //
91	CRLMP/0001380/2020	MANJUBALA PARIDA	PARTHA SARATHI DAS	/ /0

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		VS	VS	()
		SUPERINTENDENT OF POLICE		//
92	CRLMP/0001381/2020	SONU @ BISWAJIT MOHAKUD	SOURANSU ROUT	JAJPUR ROAD /300 /2020
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001382/2020	AMAR PAL	RUDRA NARAYAN PARIJA	//0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0001383/2020	SASHIKANTA PRADHAN	ALOK KUMAR PANDA	//0
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMP/0001384/2020	PRAFULLA CHANDRA MOHAPATRA	AKSHYA KUMAR PANDEY	BALICHANDRAPUR /305 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0001385/2020	GAZALA PARWEEN	DHIRENDRA KU. MOHAPATRA	SUNDARGARH TOWN /177 /2020
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0001386/2020	M/S. BEHERA UDYOG	S.K.NAYAK-2	//0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0001387/2020	ANIL KUMAR RAY	RAJEET ROY	NAYAPALLI P.S. /189 /2014
		VS	VS	J.M.F.C.,BHUBANESWAR(Khordha *)
		STATE OF ODISHA		CT/0002709/2014
99	CRLREV/0000427/2020	DEEPIKA GHRITLAHER	G.N.MISHRA	//0
		VS	VS	()
		SURENDRA KUMAR GHRITLAHRE		//
100	FAO/0000685/2020	AKHIRANI SAHOO	B.SINGH	//
		VS	VS	()
		JANMADAY DAS		//
101	FAO/0000686/2020	THE DIVISIONAL MANAGER,M/S.ORIENTAL INSURANCE COMPANY LIMITED	PRASANTA KUMAR SWAIN	//
		VS	VS	()
		PRASANTA KUMAR SWAIN		//
102	FAO/0000687/2020	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED	PRASANTA KUMAR SWAIN	//
		VS	VS	()

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		GAUTAM NAYAK		//
103	FAO/0000688/2020	THE DIVISIONAL MANAGER,M/S.ORIENTAL INSURANCE COMPANY LIMITED	PRASANTA KUMAR MAHALI	//
		VS	VS	0
104	FAO/0000689/2020	RABI NAYAK@ RABI NARAYAN NAYAK		//
		BIKASH CHANDRA DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
105	ITA/0000039/2020	M/S MAA TARINI INDUSTRIES LTD.	BIJAY PANDA	//
		VS	VS	0
		THE PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR		//
106	ITA/0000040/2020	PRINCIPAL COMMISSIONER OF INCOME TAX, KENDRAPARA	RADHEYSHYAM CHIMANKA	//
		VS	VS	0
		M/S. BASUKINATH ROADWAYS PVT. LTD.		//
107	ITA/0000041/2020	PRINCIPAL COMMISSIONER OF INCOME TAX	RADHEYSHYAM CHIMANKA	//
		VS	VS	0
		M/S. BASUKINATH ROADWAYS PVT. LTD.		//
108	MACA/0000721/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE COMPANY LIMITED	PRASANTA KUMAR	//
		VS	VS	0
		PRAMOD KUMAR PRADHAN		//
109	RPFAM/0000123/2020	BIJAY SHANKAR SINGHDEO	SUJAYA SHANKAR SINGHDEO	//
		VS	VS	0
		POURNAMASI JEMA		//
110	RVWPET/0000319/2020	THAKUR KUMAR CHAMPATI	AYUSMAN MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
111	TRP(C)/0000183/2020	REENALATA KHUNTIA	SUVASHISH PATTANAIAK	//
		VS	VS	0
		MAMATA KUMARI JENA		//
112	TRP(C)/0000184/2020	RITANJALI SWAIN	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		SANJAY KUMAR SWAIN		//
113	TRP(C)/0000185/2020	SONITA PRADHAN @ PALEI	AMITAV TRIPATHY	//
		VS	VS	0
		SUNIL KUMAR PALEI		//

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114	TRP(C)/0000186/2020	ASHUTOSH MOHANTY VS	MANMAYA KUMAR DASH VS	// 0
115	WP(C)/0030117/2020	SASMITA SAMANTARAY MADHUSUDAN SWAIN VS	SUBAS CHANDRA DAS VS	// // 0
116	WP(C)/0030118/2020	STATE OF ODISHA KIRTAN BISWAL VS	SUBAS CHANDRA DAS VS	// // 0
117	WP(C)/0030119/2020	STATE OF ODISHA GOMATI PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
118	WP(C)/0030120/2020	STATE OF ODISHA HIRA PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
119	WP(C)/0030121/2020	STATE OF ODISHA SORUMUKHI PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
120	WP(C)/0030122/2020	STATE OF ODISHA SANTARA PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
121	WP(C)/0030123/2020	STATE OF ODISHA LOCHAN DUNDI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
122	WP(C)/0030124/2020	STATE OF ODISHA TULSE BHOI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
123	WP(C)/0030125/2020	STATE OF ODISHA ULA DUNDI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
124	WP(C)/0030126/2020	STATE OF ODISHA AUROVINDA DUTTA VS	MANAS PATI VS	// // 0
125	WP(C)/0030127/2020	GENERAL MANAGER, ODISHA GRAMYA BANK BHOJAN DUNDI	BIJAYA KUMAR BEHERA 1	// //

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0030128/2020	DILIP GOUD	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0030129/2020	LALITA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0030130/2020	LALA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0030131/2020	GURU PRASAD SINHA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0030132/2020	SUCHIT MISHRA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0030133/2020	NIRANJAN PARIDA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0030134/2020	BHAGABAN MALLIK	SATYA RANJAN MULIA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0030135/2020	SALITA PATRA	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0030136/2020	BHABANI SHANKAR MAHANTA	ANUGRAHA N.SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0030137/2020	SHASHI BHUSAN PATRA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		COLLECTOR, KENDRAPARA		//
136	WP(C)/0030138/2020	PRASANTA KUMAR PRADHAN	MANAS RANJAN KHATUA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0030139/2020	STATE OF ODISHA KABITA PRADHAN VS	MANAS RANJAN KHATUA VS	// // 0
138	WP(C)/0030140/2020	STATE OF ODISHA PRAMOD PRADHAN VS	MANAS RANJAN KHATUA VS	// // 0
139	WP(C)/0030141/2020	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	MANAS RANJAN KHATUA VS	// // 0
140	WP(C)/0030142/2020	STATE OF ODISHA SUSANTA KUMAR BEHERA VS	B.N.PARIDA VS	// // 0
141	WP(C)/0030143/2020	STATE OF ODISHA JAYANTA KUMAR MALIK VS	DILLIP RAY VS	// // 0
142	WP(C)/0030144/2020	STATE OF ODISHA NIBARANA BARIK VS	B.N.PARIDA VS	// // 0
143	WP(C)/0030145/2020	STATE OF ODISHA BAIKUNTHA MAHANTA VS	B.N.PARIDA VS	// // 0
144	WP(C)/0030146/2020	STATE OF ODISHA SUDARSHAN SAHOO VS	B.N.PARIDA VS	// // 0
145	WP(C)/0030147/2020	STATE OF ODISHA RANJAN KUMAR SAMAL VS	B.N.PARIDA VS	// // 0
146	WP(C)/0030148/2020	STATE OF ODISHA RABINDRA KUMAR MAHANTA VS	B.N.PARIDA VS	// // 0
147	WP(C)/0030149/2020	STATE OF ODISHA NARAHARI MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0030150/2020	DINAMANI MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
149	WP(C)/0030151/2020	BIJAYA KRISHNA PANIGRAHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
150	WP(C)/0030152/2020	DEVI PRASAD MOHANTY VS R.T.O CUTTACK	K.C.MAJHI VS	// 0 //
151	WP(C)/0030153/2020	SUNIL ORAM VS R.T.O ROURKELA	K.C.MAJHI VS	// 0 //
152	WP(C)/0030154/2020	SUSAMA BISWAL VS R.T.O TALCHER	K.C.MAJHI VS	// 0 //
153	WP(C)/0030155/2020	MUNA BHUTIA VS R.T.O ANGUL	K.C.MAJHI VS	// 0 //
154	WP(C)/0030156/2020	SUJAN SAHU VS R.T.O ANUGUL	K.C.MAJHI VS	// 0 //
155	WP(C)/0030157/2020	TRILOCHAN SETHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
156	WP(C)/0030158/2020	ANANTA KISHORE MAJHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
157	WP(C)/0030159/2020	RABINDRA KUMAR SAHU VS STATE OF ODISHA	L.BHUYAN VS	// 0 //
158	WP(C)/0030160/2020	CITIZEN ASSOCIATION FOR RURAL DEVELOPMENT VS STATE OF ODISHA	MEENI KISHORE MOHANTY VS	// 0 //
159	WP(C)/0030161/2020	BAGUN MUNDA	MADHUSMITA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0030162/2020	DILIP KUMAR PRADHAN	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0030163/2020	SANJULATA JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
162	WP(C)/0030164/2020	SCHOOL MANAGING COMMITTEE, MANGALAKSUDIA PRIMAIRY SCHOOL	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0030165/2020	NIRUPAMA TADA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
164	WP(C)/0030166/2020	KANCHANANBALA DAS @ SRIMATI KANCHANPRADIP	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
165	WP(C)/0030167/2020	DR.PRADIP KUMAR DAS	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0030168/2020	RAMA CHANDRA NAIK	MANOJ KUMAR MOHANTY (2)	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0030169/2020	GANDHI INSTITUTE OF EXCELLENT TECHNOLOGY	DEVI PRASAD DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
168	WP(C)/0030170/2020	RAMESH CHANDRA SATPATHY	SOMANATH MISHRA	//
		VS	VS	0
		THE SECRETARY, ORISSA ELECTRICITY REGULATORY COMMISSION, CHUNUKOLI		//
169	WP(C)/0030171/2020	MINATI MISHRA	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0030172/2020	ANJUMALA BAIDYA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0

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171	WP(C)/0030173/2020	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	SRIKAR KUMAR RATH VS	// // 0
172	WP(C)/0030174/2020	STATE OF ORISSA BANGARI PAULA VS	SUSHANTA KUMAR MISHRA VS	// // 0
173	WP(C)/0030175/2020	STATE OF ODISHA KANCHAN MALA DEI VS	SUSHANTA KUMAR MISHRA VS	// // 0
174	WP(C)/0030176/2020	STATE OF ODISHA YASMEEN SULTANA VS	RANJAN KUMAR ROUT VS	// // 0
175	WP(C)/0030177/2020	THE ODISHA STATE HOUSING BOARD, BBSR MADHAB CHANDRA NAYAK VS	ASHOK PATNAIK VS	// // 0
176	WP(C)/0030178/2020	STATE OF ODISHA SAMAL BARRAGE EMPLOYEES UNION VS	GOPINATH PANDA VS	// // 0
177	WP(C)/0030179/2020	REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA BIJAYA KUMAR SWAIN VS	PRABODHA CH. NAYAK VS	// // 0
178	WP(C)/0030180/2020	STATE OF ODISHA JAYASHREE BEHERA VS	BIRAJA PRASANNA DAS VS	// // 0
179	WP(C)/0030181/2020	UTKAL UNIVERSITY SADHU CHARAN MOHANTA VS	B.N.PARIDA VS	// // 0
180	WP(C)/0030182/2020	STATE OF ODISHA MUKUNDA CHARAN MAHANTA VS	B.N.PARIDA VS	// // 0
181	WP(C)/0030183/2020	STATE OF ODISHA SANTANU KUMAR MOHANTY VS	GOUTAM CHARAN ROUT VS	// // 0
		SHRI JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0030184/2020	APOORV DIBAKAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
183	WP(C)/0030185/2020	GOBINDA MALLIK VS ADDITIONAL COMMISSIONER SETTLEMENT AND CONSOLIDATION, BALASORE	S.K.NAYAK..2 VS	// 0 //
184	WP(C)/0030186/2020	MINA KUMAR MOHAPATRA @ MAHAPATRA KISHORE KUMAR MISHRA VS STATE OF ODISHA	VS	// 0 //
185	WP(C)/0030187/2020	NITYANANDA NAYAK VS COLLECTOR AND DM-CUM-MANAGEMENT IN CHARGE, THE SUNDARGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD.,	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
186	WP(C)/0030188/2020	THE UNION OF INDIA VS CHANDRAMANI SETHI	PRAVAT KUMAR PADHI VS	// 0 //
187	WP(C)/0030189/2020	PRASANNA KUMAR RATH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0030190/2020	SANKAR PRASAD SAMANTA VS STATE OF ODISHA	K.C.KAR VS	// 0 //
189	WP(C)/0030191/2020	PADMANAVA BEHERA VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
190	WP(C)/0030192/2020	NAMITA SWAIN VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
191	WP(C)/0030193/2020	PURNA CHANDRA BEHERA VS UNION OF INDIA	ASHOK KUMAR ROUT VS	// 0 //
192	WP(C)/0030194/2020	AMULYA CHARAN MALLIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
193	WP(C)/0030195/2020	KAILASH CH.NAYAK	NIRANJAN PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0030196/2020	UMESH PRASAD MISHRA	DEBARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0030197/2020	DEBENDRANATH DASH	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0030198/2020	UMESH PRASAD MISHRA	DEBARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0030199/2020	PRAFULLA KUMAR SATAPATHY	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0030200/2020	SUDHAKAR TRIPATHY	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0030201/2020	MADAN MOHAN DAS	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0030202/2020	ARUN KUMAR KANUNGO	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0030203/2020	HEMA DEVI BANA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0030204/2020	HEMANTA KUMAR SUNDARAY	ASHOK DAS	//
		VS	VS	0
		THE UNION OF INDIA		//
203	WP(C)/0030205/2020	AJAYA KUMAR ROUT	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0030206/2020	NIRANJAN MALLICK	SHARMISTHA SAMAL	//
		VS	VS	0

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205	WP(C)/0030207/2020	STATE OF ODISHA PRADEEP KUMAR BISWAL VS	SHARMISTHA SAMAL VS	// // 0
206	WP(C)/0030208/2020	STATE OF ODISHA M/S RADIANT SECURITY VS	BIKRAM PRADIP DAS VS	// // 0
207	WP(C)/0030209/2020	PUNJAB NATIONAL BANK RAMA CHANDRA JENA VS	SUBHENDU KUMAR PARIDA VS	// // 0
208	WP(C)/0030210/2020	STATE OF ODISHA DILIP KUMAR BEHERA VS	AMITAV DAS VS	// // 0
209	WP(C)/0030211/2020	STATE OF ODISHA M/S LOKHNATH SECURITY VS	BIKRAM PRATAP DAS VS	// // 0
210	WP(C)/0030212/2020	PUNJAB NATIONAL BANK AVINASH SHANKAR PRASAD VS	AFAQUE RASIDI VS	// // 0
211	WP(C)/0030213/2020	UNION OF INDIA UMESH PRASAD MISHRA VS	DEBARAJ MOHANTY VS	// // 0
212	WP(C)/0030214/2020	STATE OF ODISHA MAHESWAR CHANDA VS	ABHAYA KU.PARIDA VS	// // 0
213	WP(C)/0030215/2020	UNION OF INDIA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
214	WP(C)/0030216/2020	RAMA CHANDRA RANA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
215	WP(C)/0030217/2020	PRATAP KUMAR NAYAK JAGANATH PANDA VS	ANJAN KUMAR BISWAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0030218/2020	SWAPANANDA SABAT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
217	WP(C)/0030219/2020	DR.MALAY KUMAR PRADHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
218	WP(C)/0030220/2020	A.RAJAYYA REDDY VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
219	WP(C)/0030221/2020	SANJAYA KUMAR GOUDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
220	WP(C)/0030222/2020	PANCHANAN NAHAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
221	WP(C)/0030223/2020	UMESH PRASAD MISHRA VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
222	WP(C)/0030224/2020	MANAGING COMMITTEE BENUDHAR BIDYAPATI VS STATE OF ODISHA	ANJAN LENKA VS	// 0 //
223	WP(C)/0030225/2020	DR.RAJ KISHORE MOHAPATRA VS THE PRINCIPAL SECRETARY TO GOVT OF ODISHA	SURAJ MOHANTY VS	// 0 //
224	WP(C)/0030226/2020	KAMALA RANJAN TRIPATHY VS STATE OF ODISHA	J.K.MISHRA(2) VS	// 0 //
225	WP(C)/0030227/2020	HARI MALLIK VS STATE OF ODISHA	P.K.ROUT VS	// 0 //
226	WP(C)/0030228/2020	PRAVATI SAHOO VS STATE OF ODISHA	M/S K.K.SWAIN VS	// 0 //
227	WP(C)/0030229/2020	BISWARANJAN GOUDA	S.K.MOHANTY	//

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		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0030230/2020	KRUSHNA CHANDRA LENKA	SIDHARTH PR.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0030231/2020	N.RAMACHANDRA REDDY	S.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0030232/2020	BRUNDABAN NAHAK	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0030233/2020	SATISH KUMAR BISWAL	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0030234/2020	RABINDRA SAHOO	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0030235/2020	JAMESWAR BEHURA	GOURIMOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0030236/2020	PRADIP KUMAR SAHOO	PITAMBAR PANDA	//
		VS	VS	0
		THE PRINCIPAL SECRETARY TO GOVT.S AND ME DEPTT.		//
235	WP(C)/0030237/2020	DASHARATH PATEL	DEBA RANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0030238/2020	BISWAJIT PARIDA	PITAMBAR PANDA	//
		VS	VS	0
		THE PRINCIPALSECRETARY TO GOVT.S AND ME DEPTT.		//
237	WP(C)/0030239/2020	DURYODHAN DAS	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0030240/2020	SUBASH CHANDRA KANUNGO	GOURIMOHAN RATH	//
		VS	VS	0

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		EMPLOYEES PROVIDENT FUND ORGANISATION		//
239	WP(C)/0030241/2020	DWARIKA NATH BISWAL	B.S.TRIPATHY..1	//
		VS	VS	0
		STATE OF ODISHA		//
240	WP(C)/0030242/2020	SAKTI PRASAD DAS	GOURIMOHAN RATH	//
		VS	VS	0
		EMPLOYEES PROVIDENT FUND ORGANISATION		//
241	WP(C)/0030243/2020	JITENDRIYA MOHAPATRA	GOURIMOHAN RATH	//
		VS	VS	0
		EMPLOYEES PROVIDENT FUND ORGANISATION		//
242	WP(C)/0030244/2020	NALINI PRAVA DEI	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
243	WP(C)/0030245/2020	NIRANJAN BISWAL	GOURIMOHAN RATH	//
		VS	VS	0
		EMPLOYEES PROVIDENT FUND ORGANISATION		//
244	WP(C)/0030246/2020	DIBYALOCHAN PATTNAIK	D.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
245	WP(C)/0030247/2020	DEVENDRA KUMAR SAHOO	GOURIMOHAN RATH	//
		VS	VS	0
		EMPLOYEES PROVIDENT FUND ORGANISATION		//
246	WP(C)/0030248/2020	M/S.T.P.MOHANTY IRON AND MANGANESE MINES	MOHENDRUGA PATTANAIAK	//
		VS	VS	0
		DIRECTOR OF MINES ODISHA		//
247	WP(C)/0030249/2020	CPP BEB(JV) A JOINT VENTURE FIRM	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		EAST COAST RAILWAY RAIL SADAN HEADQUARTERS		//
248	WP(C)/0030250/2020	NILADRI HARIJAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
249	WP(C)/0030251/2020	KABIDAS MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0030252/2020	M/S.T.P.MOHANTY IRON AND MANGANESE MINES VS DIRECTOR OF MINES ODISHA	MOHENDRA KUMAR MOHAPATRO VS MOHENDRA KUMAR MOHAPATRO	// 0 //
251	WP(C)/0030253/2020	NALITA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS MOHENDRA KUMAR MOHAPATRO	// 0 //
252	WP(C)/0030254/2020	NIRMAL KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS PRASANTA KUMAR SAHOO	// 0 //
253	WP(C)/0030255/2020	SANTOSH KUMAR MAHANTY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS BIRAJA PRASANNA SATAPATHY	// 0 //
254	WP(C)/0030256/2020	NIROJ KUMAR BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS MOHENDRA KUMAR MOHAPATRO	// 0 //
255	WP(C)/0030257/2020	GOLEKH CHANDRA PRADHAN VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS SUMANTA KUMAR NAYAK	// 0 //
256	WP(C)/0030258/2020	BASANTA KUMAR SETHI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS BIRAJA PRASANNA SATAPATHY	// 0 //
257	WP(C)/0030259/2020	KAMAL NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS MOHENDRA KUMAR MOHAPATRO	// 0 //
258	WP(C)/0030260/2020	PURAN NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS MOHENDRA KUMAR MOHAPATRO	// 0 //
259	WP(C)/0030261/2020	BIJAY KUMAR CHARCHI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS BIRAJA PRASANNA SATAPATHY	// 0 //
260	WP(C)/0030262/2020	BIBEKANANDA SUNANI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS MOHENDRA KUMAR MOHAPATRO	// 0 //
261	WP(C)/0030263/2020	HARA NAIK	MOHENDRA KUMAR MOHAPATRO	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0030264/2020	HIRAN HARIJAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0030265/2020	SOMANATH BARIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0030266/2020	RUPA MAJHI	ISHWAR MOHANTY	//
		VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP		//
265	WP(C)/0030267/2020	PRATAP KUMAR PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0030268/2020	HARIHAR MAHARANA	PRAFULLA KUMAR MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0030269/2020	ARATI PUJAHARI	K. MOHAMMAD	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, SAMBALPUR		//
268	WP(C)/0030270/2020	SUMATI ROUT	S.N.BISWAL	//
		VS	VS	0
		REGIONAL MANAGER, UNION BANK OF INDIA		//
269	WP(C)/0030271/2020	SYED AHMED	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0030272/2020	SOUDAMINI PUJAHARI	K. MOHAMMAD	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, SAMBALPUR		//
271	WP(C)/0030273/2020	GOVINDA CHANDRA SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0030274/2020	BHIKARI CHARAN SAHU	K.K.SWAIN	//
		VS	VS	0

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273	WP(C)/0030275/2020	STATE OF ODISHA DEBARAJ MOHANTY VS	K.K.SWAIN VS	// // 0
274	WP(C)/0030276/2020	STATE OF ODISHA BAIJAYANTI NAYAK VS	RAKESH KUMAR MALLICK VS	// // 0
275	WP(C)/0030277/2020	UNION OF INDIA SMITA SUBHADARSHINI SAHOO VS	BISWABIHARI MOHANTY VS	// // 0
276	WP(C)/0030278/2020	STATE OF ODISHA DHIRESHA KUMAR SAHOO VS	ABHAYA KUMAR PARIDA VS	// // 0
277	WP(C)/0030279/2020	UNION OF INDIA SUBHADIPTA MISHRA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
278	WP(C)/0030280/2020	NORTH EASTERN ELECTRICITY SUPPLY COMPANY LTD (NESCO) RASMI RANJAN PRADHAN VS	BISWAJIT NAYAK VS	// // 0
279	WP(C)/0030281/2020	STATE OF ORISSA ANKATA RATNA NAYAK VS	M/S K.K.SWAIN VS	// // 0
280	WP(C)/0030282/2020	STATE OF ODISHA PRIYANKA PANDA VS	L.N.RAYATSINGH VS	// // 0
281	WP(C)/0030283/2020	THE SUB-COLLECTOR, BANGOMUNDA M/S.SAHEB CONSTRUCTION (PARTNERSHIP FIRM) VS	BODHA CH. NAYAK VS	// // 0
282	WP(C)/0030284/2020	STATE OF ODISHA JAYANTI PANDA VS	SATYAJIT SAMAL VS	// // 0
283	WP(C)/0030285/2020	STATE OF ORISSA GOURANGA CHARAN MOHANTA VS	M/S K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0030286/2020	BHIKARI CHARAN GOUDA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
285	WP(C)/0030287/2020	AKSHAYA KUMAR NANDA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
286	WP(C)/0030288/2020	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	M/S K.K.SWAIN VS	// 0 //
287	WP(C)/0030289/2020	PRASANTA KUMAR BEHERA VS COMMISSIONER CUM SECRETARY TO GOVT.HOUSING AND URBAN DEVELOPMENT DEPTT.	TUSAR KUMAR MISHRA VS	// 0 //
288	WP(C)/0030290/2020	SABITA MOHAPATRA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
289	WP(C)/0030291/2020	BIPIN BIHARI SAHOO VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
290	WP(C)/0030292/2020	TANAYA KUMAR DAS VS STATE OF ODISHA	M/S K.K.SWAIN VS	// 0 //
291	WP(C)/0030293/2020	M/S.T.P.MOHANTY IRON AND MANGANESE INDUSTRIES VS DIRECTOR OF MINES ODISHA	SOHENDRANATH GATTANAIAK VS	// 0 //
292	WP(C)/0030294/2020	THABIRA MEHER VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
293	WP(C)/0030295/2020	C.H.SRINU VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
294	WP(C)/0030296/2020	NIMAIN CHARAN PARIDA VS STATE OF ODISHA	KRUSHNA CHANDRA MOHAPATRA VS	// 0 //
295	WP(C)/0030297/2020	DHIRENDRA ROUL	S.C.DEV.DASH	//

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FILING REPORT AS ON :06/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0030298/2020	SWAROOP KUMAR BARAI	AJAYA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0030299/2020	BHARAT DAS	SUBRATA PANDA	//
		VS	VS	0
		THE MEMBER BOARD OF REVENUE, CUTTACK		//
298	WP(C)/0030300/2020	AMARESH CHANDRA BAL	B.S.RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0030301/2020	MALAYA KUMAR SAHOO	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		UNION OF INDIA		//
300	WP(C)/0030302/2020	RAJAT KUMAR PATRA	RAKESH KUMAR MALLIK	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0030303/2020	GANDHI INSTITUTE FOR EDUCATION AND TRAINING	HEMOKS DASH	//
		VS	VS	0
		THE STATE OF ODISHA		//
302	WP(C)/0030304/2020	BASANTA KUMAR PRUSTY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0030305/2020	LAXMIDHAR SAHOO	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O CUTTACK		//
304	WP(C)/0030306/2020	PRATAP CHARAN KANHAR	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0030307/2020	PRANATI NALINI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY		//
306	WP(C)/0030308/2020	PRAVAS KUMAR SETHI	G.N.MISHRA	//
		VS	VS	0

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FILING REPORT AS ON :06/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0030309/2020	UNION OF INDIA DEEPAK GUPTA VS THE REGISTRAR (JUDICIAL)	BIJAY KUMAR BEHURA VS	// // ()
308	ABLAPL/0013792/2020	JAGABANDHU BEHERA VS STATE OF ODISHA	ASHOK JENA VS	PURIGHAT /228 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001301/2020
309	ABLAPL/0013793/2020	KANHU CHARANA SETHI VS STATE OF ODISHA	R.K.ROUTRAY VS	// ()
310	ABLAPL/0013794/2020	SUDARSAN BEHERA VS STATE OF ODISHA	ASHOK JENA VS	CHOUWAR /498 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002356/2020
311	ABLAPL/0013795/2020	RAKESH BARIK VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KUMBHARAPARA /200 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000096/2020
312	ABLAPL/0013796/2020	RAGHUNATH SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MALGODOWN /208 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001263/2020
313	ABLAPL/0013797/2020	DILIP MAHARANA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BRAHMAGIRI /179 /2020 S.D.J.M.,PURI(Puri) GR/0002970/2020
314	ABLAPL/0013798/2020	SUNIL PANI @ SUNIL KUMAR PANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DEOGARH /260 /2020 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(Debagarh *) CT/0000560/2020
315	ABLAPL/0013799/2020	GOLAKH NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PARJANG /286 /2020 J.M.F.C,PARJANG(Dhenkanal) GR/0000276/2020
316	ABLAPL/0013800/2020	NAURI @ PRADEEP DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHENKANAL SADAR /507 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001228/2020
317	ABLAPL/0013801/2020	BANMALI BALIYERSINGH @ BANAMALI BALIYERSINGH VS STATE OF ODISHA	ANANTA NAIK VS	MAHILA P.S.(BBSR) /66 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004749/2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0013802/2020	DURGA DEVI BALIYARSINGH @ BALIYERSINGH VS STATE OF ODISHA	CHIT PATNAIK VS	MAHILA P.S.(BBSR) /66 /2020 () //
319	ABLAPL/0013803/2020	AJAY SAHU VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	BADACHANA /338 /2020 () //
320	ABLAPL/0013804/2020	S. DEEPAK RAO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /220 /2020 () //
321	ABLAPL/0013805/2020	PATANA BADAOLI @ FAKIRA BADAULI VS STATE OF ODISHA	JASHOBANTA DASH VS	PALLAHARA /216 /2020 () //
322	ABLAPL/0013806/2020	JYOSHNA RANI PANDA VS STATE OF ODISHA	MANASI PANDA VS	RAYAGADA TOWN /344 /2020 () //
323	ABLAPL/0013807/2020	AKSHAYA @ AKSHAYA KUMAR BISWAL VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	PATTAMUNDAI /376 /2020 () //
324	ABLAPL/0013808/2020	PRATAP SENAPATI VS STATE OF ODISHA	S.P.DASH VS	KAKATAPUR /209 /2020 () //
325	ABLAPL/0013809/2020	KABULI PRADHAN VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	KANPUR /126 /2020 () //
326	ABLAPL/0013810/2020	MINITI BISWAL @ BHUJABALA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BASELI SAHI PS /258 /2020 () //
327	ABLAPL/0013811/2020	AKSHAY KUAMR MAHARATHA VS STATE OF ODISHA	DEBASIS MISHRA VS	RAMACHANDI /59 /2020 () //
328	ABLAPL/0013812/2020	ASHOK KUMAR BHOI VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	DHAULI PS /174 /2020 () //
329	ABLAPL/0013813/2020	SAROJ KUMAR PARIDA	SARADA PRASAD DASH	NIMAPADA /101 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0013814/2020	STATE OF ODISHA PARSURAM MOHANTA	ARIJEET MISHRA	// JASHIPUR /155 /2020
		VS	VS	()
331	ABLAPL/0013815/2020	STATE OF ODISHA DHIRENDRA KUMAR MALIK	RAJJEET ROY	// GOLANTHARA (BERHAMPUR) /316 /2020
		VS	VS	()
332	ABLAPL/0013816/2020	STATE OF ODISHA GEDA MARNDI	AVIJIT PATNAIK	// BARIPADA SADAR /135 /2020
		VS	VS	()
333	ABLAPL/0013817/2020	STATE OF ODISHA SUNIL KUMAR SENAPATI	TANMAYA KUMAR MOHANTY	// / /0
		VS	VS	()
334	ABLAPL/0013818/2020	STATE OF ODISHA SURENDRA @ SURENDRANATH MARNDI	AVIJIT PATNAIK	// BARIPADA SADAR /135 /2020
		VS	VS	()
335	ABLAPL/0013819/2020	STATE OF ODISHA DOLAGOBINDA BEHERA	N.SAHANI	// TANGI (KHURDA) /326 /2020
		VS	VS	()
336	ABLAPL/0013820/2020	STATE OF ODISHA SIMANCHALA MAJHI	RAVI SHANKAR SAMAL	// PADMAPUR /89 /2019
		VS	VS	()
337	ABLAPL/0013821/2020	STATE OF ODISHA MUNA SHA @ INTIAZ SHA	PRADEEP KUMAR KUNDU	// NIALI /271 /2020
		VS	VS	()
338	ABLAPL/0013822/2020	STATE OF ODISHA HARASA NAYAK	BIBHUDA NANDA MOHAPATRA	// SURADA /274 /2020
		VS	VS	()
339	ABLAPL/0013823/2020	STATE OF ODISHA RAJESH MAJHI	AMULYA RATNA PANDA	// KHANTAPADA /340 /2020
		VS	VS	()
340	ABLAPL/0013824/2020	STATE OF ODISHA SIMANCHAL DAS	DEBARAJ MOHANTY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0013825/2020	STATE OF ODISHA PRABHAT KUMAR VS	BIBHU PRASAD MOHANTY VS	// BHASMA /127 /2020 ()
342	ABLAPL/0013826/2020	STATE OF ODISHA NARAYAN MOHANTA VS	ARIJEET MISHRA VS	// JASHIPUR /156 /2020 ()
343	ABLAPL/0013827/2020	STATE OF ODISHA DIPAK KUMAR PATRA VS	JUGALA KISHORE PANDA VS	// CHAMPUA /9 /2020 ()
344	ABLAPL/0013828/2020	STATE OF ODISHA MANUA @ MANORANJAN MOHANTY VS	HIMANSHU BHUSAN SUTAR VS	// TALABANIA /63 /2019 ()
345	ABLAPL/0013829/2020	STATE OF ODISHA DEBANANDA MISHRA VS	PRASANTA KUMAR SAHOO VS	// CDA-II /64 /2020 ()
346	ABLAPL/0013830/2020	STATE OF ODISHA B. SANTOSH KUMAR VS	ASIT KUMAR JENA VS	// GUNUPUR /123 /2020 ()
347	ABLAPL/0013831/2020	STATE OF ODISHA RAKESH BEHERA@BISOI VS	S.ROUT VS	// KHARABEL NAGAR P.S. /251 /2020 ()
348	ABLAPL/0013832/2020	STATE OF ODISHA TUNA@SUDARSAN DAS VS	S.ROUT VS	// KANDARPUR /132 /2020 ()
349	ABLAPL/0013833/2020	STATE OF ODISHA DHARITRI DASH VS	ASHOK DAS VS	// INFOCITY PS /134 /2020 ()
350	ABLAPL/0013834/2020	STATE OF ODISHA ABANEE SATHPATHY VS	JITENDRA SAMANTARAY VS	// CHAMAKHANDI /131 /2020 ()
351	ABLAPL/0013835/2020	STATE OF ODISHA JYOCHHNAMAYEE PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	// JARAPADA /231 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0013836/2020	LINKAN BARAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /305 /2020 () //
353	ABLAPL/0013837/2020	KHALESWAR BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /224 /2020 () //
354	ABLAPL/0013838/2020	LAXMAN KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	SURYA NARAYAN PATNAIK VS	BALASORE VIGILANCE /13 /2020 () //
355	ABLAPL/0013839/2020	JYOSTNARANI PRADHAN VS STATE OF ODISHA(VIG.)	SURYA NARAYAN PATNAIK VS	BALASORE VIGILANCE /13 /2020 () //
356	ABLAPL/0013840/2020	SANATAN SAHU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /554 /2020 () //
357	ABLAPL/0013841/2020	RATHIA @ JAGARATH NAIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	KANTABANIA PS /81 /2020 () //
358	ABLAPL/0013842/2020	DILLIP MALLICK @ DILIP KUMAR MALICK VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI /380 /2020 () //
359	ABLAPL/0013843/2020	SAMIR BAGH @ SAMEER BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /58 /2020 () //
360	ABLAPL/0013844/2020	UMA PATRA @ UMA KANDAR PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	BANSADA /187 /2020 () //
361	ABLAPL/0013845/2020	LINGARAJ BHOI VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /397 /2020 () //
362	ABLAPL/0013846/2020	AKSHYA @ AKHAYA KUMAR BEHERA VS STATE OF ODISHA	P.R.MISHRA VS	/ /0 () //
363	ABLAPL/0013847/2020	DEBADATTA KUMAR NAYAK	B.SAHOO	MAHILA PS SAMBALPUR /71 /2020

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FILING REPORT AS ON :06/11/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0013848/2020	STATE OF ODISHA RAJKISHORE PRADHAN	SURESH KUMAR JENA	// KANDHEIGOLE /175 /2020
		VS	VS	()
365	ABLAPL/0013849/2020	STATE OF ODISHA SUBASH BARIHA	G.N.SAHU	// PADAMPUR /248 /2020
		VS	VS	()
366	ABLAPL/0013850/2020	STATE OF ODISHA AHMAD GULZAR	S.ROUT	// / /0
		VS	VS	()
367	ABLAPL/0013851/2020	STATE OF ODISHA SATYABHAMA JENA	R.ACHARY	// GHASIPURA /184 /2020
		VS	VS	()
368	ABLAPL/0013852/2020	STATE OF ODISHA ARATA @ ARATATRANA SWAIN @ HABULU	NIRANJAN PANDA	// DELANGA /41 /2016
		VS	VS	()
369	ABLAPL/0013853/2020	STATE OF ODISHA RAJKUMARI NAYAK	KRUSHNA CHANDRA RATH	// TALABANIA /155 /2020
		VS	VS	()
370	ABLAPL/0013854/2020	STATE OF ODISHA NILAMBAR MAHAKUR	BHOJARAJ SETH	// MURIBAHAL /259 /2020
		VS	VS	()
371	ABLAPL/0013855/2020	STATE OF ODISHA TAPAN KUMAR SWAIN	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /209 /2020
		VS	VS	()
372	ABLAPL/0013856/2020	STATE OF ODISHA PINKI KOUSALYA	KAILASH CHANDRA SAHOO	// K.SINGHPUR /118 /2020
		VS	VS	()
373	ABLAPL/0013857/2020	STATE OF ODISHA MUNA PATTNAIK @ MANURANJAN PATTNAIK	KUSARAWAN MISHRA	// MAHILA PS SAMBALPUR /58 /2020
		VS	VS	()
374	ABLAPL/0013858/2020	STATE OF ODISHA SANGITA PRADHAN	PANKAJ KUMAR SAHOO	// PURUNAKOTE /24 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0013859/2020	STATE OF ODISHA BRUNDABAN PRADHAN @ BULU VS	SURYA NARAYAN MISHRA VS	// GOP /305 /2020 ()
376	ABLAPL/0013860/2020	STATE OF ODISHA KUNA @ DILLIP PRASAD MOHANTY VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /419 /2020 ()
377	ABLAPL/0013861/2020	STATE OF ODISHA BAILOCHAN PARIDA VS	SATYA NARAYAN MISHRA - 4 VS	// CHANDABALI /209 /2020 ()
378	ABLAPL/0013862/2020	STATE OF ODISHA TULASI DAS VS	SATYA NARAYAN MISHRA - 4 VS	// CHANDABALI /211 /2020 ()
379	ABLAPL/0013863/2020	STATE OF ODISHA BIKASH KUMAR BAL VS	ASHOK KUAMR BEHERA VS	// BINJHARPUR /326 /2020 ()
380	WPC(OAC)/0002339/2017	STATE OF ODISHA DEELIP KUMAR PANI VS	M/S.SIDHESWAR MALLIK VS	// // ()
381	WPC(OAC)/0003120/2014	STATE OF ODISHA DEBENDRANATH BEHERA VS	M/S.SATYAJIT BEHERA VS	// // ()
382	WPC(OAC)/0003355/2017	STATE OF ODISHA GOPESWAR BRAHMADEO VS	M/S.SASWATI MOHAPATRA VS	// // ()
383	WPC(OAC)/0003748/2017	STATE OF ODISHA MOHAN DAS SATANAMI VS	M/S.SASWATI MOHAPATRA VS	// // ()
384	WPC(OAC)/0003749/2017	STATE OF ODISHA TAPAS RANJAN AGASTI VS	M/S. SASWATI MOHAPATRA VS	// // ()
385	CONTC(CPC)/0000122/2019	STATE OF ODISHA RADHAMOHAN BEHERA VS	M/S.SATYABRATA SATAPATHY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :06/11/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	22/2020 CONTC(CPC)/122/2019	RADHAMOHAN BEHERA-MP	M/S.SATYABRATA SATAPATHY
2	61/2020 ITA/39/2020	M/S MAA TARINI INDUSTRIES LTD.-MP	BIJAY PANDA
3	62/2020 ITA/39/2020	M/S MAA TARINI INDUSTRIES LTD.-MP	BIJAY PANDA
4	69/2020 LAA/28/2020	THE SPECIAL LAND ACQUISITION OFFICER, UPPER INDRA	ADDL.STANDING COUNSEL
5	71/2020 LAA/29/2020	THE SPECIAL LAND ACQUISITION OFFICER-MP	ADDL.STANDING COUNSEL
6	72/2020 JCRLA/93/2018	PRAKASH NAYAK-MP	MR.SANGRAM RATH (AMICUS CURIAE)
7	72/2020 LAA/29/2020	THE SPECIAL LAND ACQUISITION OFFICER-MP	ADDL.STANDING COUNSEL
8	93/2020 RFA/193/2007	GANESWAR PANDA-MP	PARTHA MUKHERJI
9	94/2020 RFA/193/2007	GANESWAR PANDA-MP	M/S.GAUTAM MUKHERJI
10	95/2020 RFA/193/2007	GANESWAR PANDA-MP	M/S.GAUTAM MUKHERJI
11	180/2020 TRP(C)/183/2020	REENALATA KHUNTIA-MP	SUVASHISH PATTANAIAK
12	181/2020 TRP(C)/184/2020	RITANJALI SWAIN-MP	PRASANTA KUMAR MAHALI
13	182/2020 TRP(C)/185/2020	SONITA PRADHAN @ PALEI-MP	AMITAV TRIPATHY
14	183/2020 TRP(C)/186/2020	ASHUTOSH MOHANTY-MP	MANMAYA KUMAR DASH
15	185/2020 WPC(OAC)/3355/2017	GOPESWAR BRAHMADEO-MP	M/S.SASWATI MOHAPATRA
16	195/2020 RPFAM/123/2020	BIJAY SHANKAR SINGHDEO-MP	SUJAYA SHANKAR SINGHDEO
17	201/2020 CRLMP/1382/2020	AMAR PAL-MP	RUDRA NARAYAN PARIJA
18	202/2020 CRLMP/1347/2020	MANISH KHEMKA-MP	TANMAY MISHRA
19	203/2020 CRLMP/1387/2020	ANIL KUMAR RAY-MP	RAJJEET ROY
20	428/2020 RSA/211/2019	KARRI RUSHI NAIDU-MP	AJODHYA RANJAN DASH
21	429/2020 RSA/372/2014	RAMESH SONI-MP	M/S.ANAM CH.PANDA
22	430/2020 RSA/372/2014	RAMESH SONI-MP	M/S.ANAM CH.PANDA
23	431/2020 RSA/372/2014	RAMESH SONI-MP	M/S.ANAM CH.PANDA
24	485/2020 CRLREV/427/2020	DEEPIKA GHRITLAHER-MP	G.N.MISHRA
25	486/2020 CRLREV/427/2020	DEEPIKA GHRITLAHER-MP	G.N.MISHRA
26	487/2020	DEEPIKA GHRITLAHER-MP	G.N.MISHRA

27	CRLREV/427/2020 488/2020	PANKAJ GOCHHAYAT-MP	M/S.K.K.RATH,B.PARIJA,G.CH.MOHARANA
28	CRLREV/37/2020 510/2020	THAKUR KUMAR CHAMPATI-MP	AYUSMAN MAHANTA
29	RVWPET/319/2020 511/2020	THAKUR KUMAR CHAMPATI-MP	AYUSMAN MAHANTA
30	RVWPET/319/2020 512/2020	THAKUR KUMAR CHAMPATI-MP	AYUSMAN MAHANTA
31	RVWPET/319/2020 588/2020	SK.MOHAMMAD-MP	M/S.MANAS RANJAN SATPATHY
32	CMP/1696/2016 589/2020	BATAKRUSHNA LENKA-MP	S.S.JENA
33	CMP/604/2020 698/2020	BIKASH CHANDRA DAS-MP	K.K.SWAIN
34	FAO/689/2020 1011/2020	SANATA KUMAR BEHERA-MP	TANMAYA KUMAR MOHANTY
35	ABLAPL/11416/2019 1060/2020	ASWINI MOHANTY@ASWINI KUMAR MOHANTY-MP	B.B.SWAIN
36	CRLMC/48/2020 1061/2020	LINA NANDA SWAIN-MP	ANUGRAHA NARAYAN SAMANTARAY
37	CRLMC/1572/2020 1062/2020	DIPU MOHANTA@ RABINDRA MOHANTA-MP	S.P.DASH
38	CRLMC/1573/2020 1063/2020	BISWAJIT PANDA-MP	SURESH KUMAR JENA
39	CRLMC/1574/2020 1064/2020	URMILA @ UMA CHOUDHURY-MP	JUGALA KISHORE PANDA
40	CRLMC/1576/2020 1065/2020	SITAKANTA RATH@SRIKANTA RATH-MP	ANIRUDHA DAS
41	CRLMC/1575/2020 1066/2020	HANOK NAYAK-MP	B.S.TRIPATHY 1
42	CRLMC/1578/2020 1067/2020	HANOK NAYAK-MP	B.S.TRIPATHY 1
43	CRLMC/1578/2020 1068/2020	M/S ODISHA INFRATECH PVT.LTD.-MP	P.K.GHOSE
44	CRLMC/1557/2020 1077/2020	SIBA PRASAD PARIDA-MP	ASHOK KU BEHERA
45	BLAPL/7732/2020 1077/2020	ABRAHAM @ ABHIRAM NAYAK-MP	SMRUTI RANJAN MOHAPATRA
46	CRLA/553/2020 1078/2020	ABRAHAM @ ABHIRAM NAYAK-MP	SMRUTI RANJAN MOHAPATRA
47	CRLA/553/2020 1079/2020	KALU BISWAL-MP	S.S.RAY
48	BLAPL/7134/2020 1079/2020	PUPUN@SATYANARAYAN PRADHAN-MP	M/S.RAJIB BIHARI MISHRA,B.C.GHADEI,N.PANDA,R.B
49	CRLA/206/2016 1080/2020	PABITRA DAS-MP	M/S.A.P.DAS,G.MAJHI
50	BLAPL/701/2020 1080/2020	KRUSHNA CH.BARAL-MP	M/S.RAMANI K.PATTANAIK
51	CRLA/83/2013 1081/2020	KISHORE BHOI-MP	M/S.BISWAJIT MOHANTY
52	CRLA/326/2011 1082/2020	PRASANNA EKA@EKADASI JENA@EKA@PRASANNA KUSHNAMP	
53	CRLA/631/2017 1086/2020	MITANJALI ROUT-MP	M/S.SMRUTI RANJAN MOHAPATRA
54	BLAPL/3379/2017 1087/2020	BABULA MALLIK @ BABULI MALLIK-MP	BASANTA KUMAR DAS
55	BLAPL/10336/2019 1088/2020	KUSUMA SAHOO-MP	B.K.RATH
56	BLAPL/2158/2020 1089/2020	JYOTISH NAIK-MP	S.R.ROUT
57	BLAPL/6565/2020 1090/2020	JYOTI @ JYOTISH NAIK @ JYOTISH KUMAR NAYAK-MP	S.ROUT
	BLAPL/7302/2020		

58	1091/2020 BLAPL/2293/2020	ROSHAN @ BABLU YADAV @ BABLOO YADAV-MP	NIRANJAN LENKA
59	1092/2020 BLAPL/2293/2020	ROSHAN @ BABLU YADAV @ BABLOO YADAV-MP	NIRANJAN LENKA
60	1093/2020 BLAPL/5622/2020	SHRIKANT MOHTA-MP	SOUMYA RANJAN MOHANTY, MR. MILAN KANUNGO
61	1231/2020 MACA/687/2020	LAXMI BISOI-MP	PRADEEP KU.MISHRA
62	1232/2020 MACA/686/2020	MAHAMAD SAFIQUDIN-MP	PRADEEP KU.MISHRA
63	1233/2020 MACA/721/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR
64	1234/2020 MACA/718/2020	NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KU.TRIPATHY
65	1235/2020 MACA/602/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KU.TRIPATHY
66	1236/2020 MACA/602/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KU.TRIPATHY
67	1237/2020 MACA/576/2020	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KU.TRIPATHY
68	1238/2020 MACA/572/2020	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KU.TRIPATHY
69	1239/2020 MACA/718/2020	NATIONAL INSURANCE COMPANY LTD.-MP	PRAMOD KU.TRIPATHY
70	1240/2020 MACA/719/2020	ORIENTAL INSURANCE CO.TD.-MP	PRASANTA KUMAR MAHALI
71	1241/2020 MACA/490/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
72	1456/2020 WA/324/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
73	13091/2020 WP(C)/14111/2019	VISA STEEL LTD.-MP	MR.PITAMBAR ACHARYA,M/S.AKSHAYA KUMAR SAHAI
74	13092/2020 WP(C)/8178/2020	MEGHNADA SAHU-MP	NIRMAL RANJAN ROURAY
75	13093/2020 WP(C)/12331/2020	DEBASIS NAYAK-MP	RAMANATH ACHARYA
76	13094/2020 WP(C)/12331/2020	DEBASIS NAYAK-MP	RAMANATH ACHARYA
77	13096/2020 WP(C)/27635/2019	STATE BANK OF INDIA-MP	AVIJIT PATNAIK
78	13097/2020 WP(C)/26891/2020	SUBASH CHANDRA ROUT-MP	KOUSIK ANANDA GURU
79	13098/2020 WP(C)/14740/2019	PRAVASINI MOHAKUD@PRAVASINI MAHAKUD-MP	M/S.NIROD KU.SAHOO, RAJENDRA KRUSHNA BOSE
80	13099/2020 WP(C)/30161/2020	BAGUN MUNDA-MP	MADHUSMITA PANDA
81	13100/2020 WP(C)/30164/2020	SCHOOL MANAGING COMMITTEE, MANGALAPADA PRINCEPESCHOOL	PRASHANT KUMAR MISHRA
82	13101/2020 WP(C)/27318/2020	NIRAKAR SETHI-MP	S.K.NAYAK
83	13102/2020 WP(C)/27318/2020	NIRAKAR SETHI-MP	BINI MISHRA
84	13103/2020 WP(C)/30168/2020	RAMA CHANDRA NAIK-MP	MANOJ KUMAR MOHANTY (2)
85	13104/2020 WP(C)/30169/2020	GANDHI INSTITUTE OF EXCELLENT TECHNOCRATS-MP	DEVI PRASAD DASH
86	13105/2020 WP(C)/30170/2020	RAMESH CHANDRA SATPATHY-MP	SOMANATH MISHRA
87	13106/2020 WP(C)/29304/2020	SAMUCHITA MALLICK-MP	BIPLAB MOHANTY
88	13107/2020 WP(C)/30176/2020	YASMEEN SULTANA-MP	RANJAN KUMAR ROUT
89	13108/2020	JAYASHREE BEHERA-MP	BIRAJA PRASANNA DAS

90	WP(C)/30180/2020 13109/2020	APOORV DIBAKAR-MP	RAMDAS ACHARY
91	WP(C)/30184/2020 13110/2020	RAMACHANDRA NAIK-MP	KRISHNA CHANDRA SAHU
92	WP(C)/29226/2020 13111/2020	EMPLOYEES STATE INSURANCE CORPORATION-MP	M/S.AMARENDRA PRASAD RAY
93	WP(C)/25870/2019 13112/2020	RAJENDRANATH DAS-MP	M/S.BIRAJA PRASANNA SATAPATHY
94	WP(C)/278/2016 13113/2020	THE UNION OF INDIA-MP	PRAVAT KUMAR PADHI
95	WP(C)/30188/2020 13114/2020	PRASANT KUMAR BEHURA-MP	ADITYA MISHRA
96	WP(C)/8407/2020 13115/2020	THE UNION OF INDIA-MP	PRAVAT KUMAR PADHI
97	WP(C)/30188/2020 13116/2020	ANJAN KUMAR SAHOO-MP	DAYANIDHI MISHRA
98	WP(C)/12437/2020 13117/2020	DR.MINA KUMARI DWARI-MP	ASHOK PATNAIK
99	WP(C)/29390/2020 13118/2020	M/S.DEEP SUN HATCHER-MP	M/S.SARADA P.SARANGI
100	WP(C)/19833/2012 13119/2020	M/S RADIANT SECURITY-MP	BIKRAM PRADIP DAS
101	WP(C)/30208/2020 13120/2020	M/S LOKHNATH SECURITY-MP	BIKRAM PRATAP DAS
102	WP(C)/30211/2020 13121/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
103	WP(C)/30215/2020 13122/2020	RAJENDRA KU.SAHOO-MP	M/S.SUKANTA KU.DALAI
104	WP(C)/22820/2015 13123/2020	JAGANATH PANDA-MP	ANJAN KUMAR BISWAL
105	WP(C)/30217/2020 13124/2020	DR.MALAY KUMAR PRADHAN-MP	ANJAN KUMAR BISWAL
106	WP(C)/30219/2020 13125/2020	SHYAMA SUNDAR PADHI-MP	M.M.SWAIN
107	WP(C)/1997/2012 13126/2020	SHYAMA SUNDAR PADHI-MP	M/S.S.D.DAS
108	WP(C)/1997/2012 13127/2020	PRAVAT KUMAR BARIK-MP	BIBHUTI BHUSAN CHOUDHURY
109	WP(C)/21557/2020 13128/2020	PANCHANAN NAHAK-MP	K.K.SWAIN
110	WP(C)/30222/2020 13130/2020	CHAMPA NAYAK-MP	SASWATI MOHAPATRA
111	WP(C)/27137/2020 13131/2020	N.RAMACHANDRA REDDY-MP	S.K.MOHANTY
112	WP(C)/30231/2020 13134/2020	RABINDRA SAHOO-MP	GOURI MOHAN RATH
113	WP(C)/30234/2020 13135/2020	SATISH KUMAR BISWAL-MP	PRAFULLA CHANDRA DAS
114	WP(C)/30233/2020 13136/2020	JAMESWAR BEHURA-MP	GOURIMOHAN RATH
115	WP(C)/30235/2020 13137/2020	PRADIP KUMAR SAHOO-MP	PITAMBAR PANDA
116	WP(C)/30236/2020 13139/2020	DASHARATH PATEL-MP	DEBA RANJAN MOHAPATRA
117	WP(C)/30237/2020 13140/2020	BISWAJIT PARIDA-MP	PITAMBAR PANDA
118	WP(C)/30238/2020 13144/2020	DWARIKA NATH BISWAL-MP	B.S.TRIPATHY..1
119	WP(C)/30241/2020 13152/2020	M/S.T.P.MOHANTY IRON AND MANGANESE MINES NAIBSOMMENDRA PATTANAIAK	
120	WP(C)/30248/2020 13153/2020	CPP BEB(JV) A JOINT VENTURE FIRM-MP	SATYA SMRUTI MOHANTY
	WP(C)/30249/2020		

121	13154/2020 WP(C)/30252/2020	M/S.T.P.MOHANTY IRON AND MANGANESE MINES NAIB SOLE PROPRIETOR	SOUMEN CHANDRA PATTANAIAK
122	13155/2020 WP(C)/29182/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
123	13156/2020 WP(C)/30257/2020	GOLEKH CHANDRA PRADHAN-MP	SUMANTA KUMAR NAYAK
124	13157/2020 WP(C)/30266/2020	RUPA MAJHI-MP	ISHWAR MOHANTY
125	13159/2020 WP(C)/30274/2020	BHIKARI CHARAN SAHU-MP	K.K.SWAIN
126	13160/2020 WP(C)/30275/2020	DEBARAJ MOHANTY-MP	K.K.SWAIN
127	13161/2020 WP(C)/30276/2020	BAIJAYANTI NAYAK-MP	RAKESH KUMAR MALLICK
128	13162/2020 WP(C)/30277/2020	SMITA SUBHADARSHINI SAHOO-MP	BISWABIHARI MOHANTY
129	13163/2020 WP(C)/30279/2020	SUBHADIPTA MISHRA-MP	PRASANTA KUMAR SATAPATHY
130	13164/2020 WP(C)/30280/2020	RASMI RANJAN PRADHAN-MP	BISWAJIT NAYAK
131	13165/2020 WP(C)/30283/2020	M/S.SAHEB CONSTRUCTION (PARTNERSHIP FIRM)-MP	PRABODHA CH. NAYAK
132	13166/2020 WP(C)/30289/2020	PRASANTA KUMAR BEHERA-MP	TUSAR KUMAR MISHRA
133	13167/2020 WP(C)/30293/2020	M/S.T.P.MOHANTY IRON AND MANGANESE MINES NAIB SOLE PROPRIETOR	SOUMEN CHANDRA PATTANAIAK
134	13168/2020 WP(C)/29388/2020	JAI MAA GHATWARIN WOMEN SELF HELP GROUP, NUALA	ISHWAR KUMAR SARANGI
135	13169/2020 WP(C)/30295/2020	C.H.SRINU-MP	AJAYA KUMAR JENA
136	13170/2020 WP(C)/29388/2020	JAI MAA GHATWARIN WOMEN SELF HELP GROUP, NUALA	ISHWAR KUMAR SARANGI
137	13171/2020 WP(C)/30298/2020	SWAROOP KUMAR BARAI-MP	AJAYA KUMAR JENA
138	13172/2020 WP(C)/30299/2020	BHARAT DAS-MP	SUBRATA PANDA
139	13173/2020 WP(C)/30303/2020	GANDHI INSTITUTE FOR EDUCATION AND TECHNOLOGY	DEVI PRASAD DASH
140	13174/2020 WP(C)/30302/2020	RAJAT KUMAR PATRA-MP	RAKESH KUMAR MALLIK
141	13175/2020 WP(C)/30307/2020	PRANATI NALINI-MP	SUKANTA KUMAR DALAI
142	13176/2020 WP(C)/30308/2020	PRAVAS KUMAR SETHI-MP	G.N.MISHRA
143	13177/2020 WP(C)/30221/2020	SANJAYA KUMAR GOUDA-MP	K.K.SWAIN
144	206/2020 CONTN/3170/2020	NARAYAN CHANDRA PATI-MP	
145	1002/2020 ABLAPL/7973/2020	KALIA MALLIK-MP	
146	1003/2020 ABLAPL/1305/2020	BABUNA DAS-MP	
147	1004/2020 ABLAPL/9713/2020	DHANESWAR BEHERA-MP	
148	1005/2020 ABLAPL/1309/2020	BABUNA DAS-MP	
149	1006/2020 ABLAPL/11278/2020	DEBABRATA BEHERA @ JITU-MP	
150	1007/2020 ABLAPL/11277/2020	HIRANMAYA PRADHAN @ BABU-MP	
151	1008/2020 ABLAPL/9308/2020	RADHAMANI PATRA-MP	
152	1009/2020	SARAT BHOI-MP	

153	ABLAPL/9401/2020 1010/2020	CHANDAN @ GUPTESWAR PANDA-MP	
154	ABLAPL/9065/2020 1012/2020	LILENDRA JENA @NALANDRI JENA-MP	
155	ABLAPL/10753/2020 1078/2020	JAYA PRAKASH YADAV-MP	
156	BLAPL/428/2020 1081/2020	BASUDEV BEHERA-MP	
157	BLAPL/1057/2019 1082/2020	BASUDEV BEHERA-MP	
158	BLAPL/1050/2019 1083/2020	BASUDEV BEHERA-MP	
159	BLAPL/1953/2019 1084/2020	BASUDEV BEHERA-MP	
160	BLAPL/1063/2019 1085/2020	BASUDEV BEHERA-MP	
161	BLAPL/1951/2019 1453/2020	GOVT. OF INDIA-MP	SUKANTA KUMAR MISHRA
162	WA/566/2020 1454/2020	GOVT. OF INDIA-MP	SUKANTA KUMAR MISHRA
163	WA/567/2020 1455/2020	GOVT. OF INDIA-MP	
164	WA/568/2020 13095/2020	BIBEKANANDA MISHRA-MP	
165	WP(C)/7553/2007 13129/2020	RAMA CH.SAHOO-MP	PRATIK DASH
166	WP(C)/11784/2009 13132/2020	KULAMANI BEHERA-MP	
167	WP(C)/28559/2020 13133/2020	SUMANA PANIGRAHI-MP	
168	WP(C)/21413/2020 13138/2020	SANJUKTA DAS-MP	
169	WP(C)/21404/2020 13141/2020	SATRUGHAN MISHRA-MP	
170	WP(C)/21144/2020 13142/2020	SANDHYARANI PRADHAN-MP	
171	WP(C)/21400/2020 13143/2020	GANESH RAM SAHU-MP	
172	WP(C)/21402/2020 13145/2020	RUDRADEV SAHU-MP	
173	WP(C)/21408/2020 13146/2020	BISWANATH APOT-MP	
174	WP(C)/21152/2020 13147/2020	GHANASHYAM MAHANTA-MP	
175	WP(C)/21793/2020 13148/2020	BALDEB BARIK-MP	
176	WP(C)/22049/2020 13149/2020	ASIT KUMAR PANDA-MP	
177	WP(C)/21399/2020 13150/2020	BHABANI SHANKAR PANDA-MP	
178	WP(C)/21410/2020 13151/2020	UJWALLA KUMAR PADHAN-MP	
179	WP(C)/21407/2020 13158/2020	SATISH KUMAR ISHWARDAS GAJBHIYE @ SATISH KUMAR-MP	
	WP(C)/20880/2018		